

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES,  
NEW DELHI: DATED THE 30TH OCTOBER, 1979.

NOTIFICATION  
INCOME TAX

No. 3059(185/211/79-IT(AI): In exercise of the powers conferred by Section 126 of the Income-tax Act, 1961, the Central Board of Direct Taxes, hereby makes the following additions to the Schedule annexed to its Notification No.1(F.No. 55/233/63/IT dated 18th May, 1964) as amended from time to time.

In the said schedule after S.No.90 the following shall be added.

SCHEDULE

<u>1.</u>	<u>2.</u>	<u>3.</u>	<u>4.</u>	<u>5.</u>	<u>6.</u>	<u>7.</u>
S.No.	All persons in the following Corporation Divisions in the city of Madras claiming or entitled to exemption under Sub-Section(21) to (23C) of Section 10 and under Sections 11, 12, & 13 of the Income-tax Act, 1961 (43 of 1961).	Income-tax Officer, City Circle II(10), Madras.	Inspecting Assistant Commissioner of Income-tax, Range-V, Madras who has got jurisdiction over the circle mentioned in Column 3.	AAC 'A' Range tax Madras who has got jurisdiction over the Circle mentioned in Col. 3.	Commissioner of Income-tax (Appeals) III, Madras who has got jurisdiction over the Circle mentioned in Col. 3.	Commissioner of Income-tax Tamil Nadu III, Madras who has got jurisdiction over the Circle mentioned in Column 3.
<u>Corporation Division No.</u>	<u>Name of the Divisions.</u>					
1.	New Washermanpet.					
3.	Grace Garden.					
4.	Sanjeevayyapet.					
5.	Mottai Garden.					
6.	Narayana pa Garden.					
7.	Singara Garden.					
9.	Meenakshiammanpet.					
10.	Old Washermanpet					
11.	Seven Wells-North					
12.	Amman Koil-North					
13.	Muthialpet					
14.	Harbour					
15.	Mannady					
16.	Ammankoil-South					
17.	Seven Wells-South					
18.	Sowcarpet.					
19.	Kathaval Chavadi					
20.	Kachalceswarer					
21.	Korukkupet					
22.	Kumaraswamy Nagar					
23.	Dr.Vijayaragavelu Nagar					
24.	Basin Bridge					

contd....2/-

1	2	3	4	5	6	7
25.	Kondithope.					
26.	Peddanaalukanpet.					
27.	Perumal Koil Garden.					
28.	Travalyan Basin.					
29.	Elephant Gate.					
30.	Edapalayam.					
39.	Choolai.					
52.	Kilipank(Purasawalkam High Road only).					
64.	Park Town (Except the following 17 Streets)					
	1. Swami Mudali Street,					
	2. Macfar Lane					
	3. Kattur Sadayappen Street					
	4. Irasappen Street.					
	5. Sydenhams Road					
	6. Rama Pillai Street,					
	7. Sheik Ali Subedar Street					
	8. Patnool Sardar Singh St.,					
	9. Thoppai Pillai Street					
	10. Elwarani Veeraswamy Chetty St.,					
	11. Patnool Snadras Street.					
	12. Iala Kerty Street.					
	13. Narayana Chetty Street					
	14. Sighi Vanyakar Koil Street					
	15. Kappu Chetty Street					
	16. Poomallice High Road					
	17. Penatentary Road					
65.	Adudkessvapuzha.					
66.	Chintadripet.					
67.	Egmore					
68.	Pudupet					
69.	Konaleewaranpet					
70.	Narasingapuram					
72.	Thiruvateeswaranpet					
75.	Triplicane					
81.	Teynampet					
87.	Bheemanpet.					

NOTE: The Corporation Divisions mentioned above refer to the Divisions as they existed prior to the Notification by the Government of Tamilnadu in G.O.Ms. No.828 LA dated the 22nd April, 1968 published in Part II, Section 2 of the Fort St. George Gazette Extra-ordinary dated the 24th April, 1969.

This order shall take effect from 15-11-1979.

Sd/- (B.M. SINGH)

Under Secretary

CENTRAL BOARD OF DIRECT TAXES.

No. CC/ITA.II/2904/926/RSP/79.

AUTHORISED FOR ISSUE

(S.C. PRASAD)

HINDI OFFICER (ADMN.)

\* SHARMA \*